## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### DAILY CAUSE LIST DATED 09.07.2025

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No.  | Name of the parties   | Counsel for<br>Appellants |
|--------|---|---|---------------------------|
| 1.     | I.A. No. 3801 of 2025<br>in I.A. No of<br>2025 in I.A. No. 8568<br>of 2024 in Comp. App.<br>(AT) (Ins) No. 612 of<br>2024 | Anchor Leasing Pvt. Ltd.<br>Vs.<br>Vaishali Patrikar,<br>RP of Satra Properties (India) Ltd. & Ors. | Abhirup Dasgupta          |
| 2.     | I.A. No. 3802 of 2025<br>in I.A. No of<br>2025 in I.A. No. 8567<br>of 2024 in Comp. App.<br>(AT) (Ins) No. 610 of<br>2024 | Anchor Leasing Pvt. Ltd. Vs. Vaishali Patrikar, RP of Satra Properties (India) Ltd. & Ors.          | Abhirup Dasgupta          |

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Notice Board By order -sd/-

2. Website: <a href="www.nclat.nic.in">www.nclat.nic.in</a> Assistant Registrar